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II. A copy (in Hindi) of the Ministry of Labour Notification G.S.R. No. 1322, dated the 11th September, 1976, publishing a Corrigendum to Government Notification G.S.R. No. 707, dated the 22nd May, 1976. [Placed in Library. See LT-11418/76].

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT ON RAILWAYS FOR THE YEAR 1976-77

THE MINISTER OF RAILWAYS (SHRI KAMALAPATI TRIPATHI): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands (October, 1976) for Grants for Expenditure of the Central Government on Railways for the year 1976-77.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT (EX-CLUDING RAILWAYS) FOR THE YEAR 1976-77

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands (October, 1976) for Grants for Expenditure of the Central Government (excluding Railways) for the year 1976-77.

SUPPLEMENTARY DEMSANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF GUJARAT FOR THE YEAR 1976-77

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the

Supplementary Demands (October, 1976) for Grants for Expenditure of the Government of Gujarat for" the year 1976-77.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF PONDI-CHERRY FOR THE YEAR 1976-77

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands (October, 1976) for Grants for Expenditure of the Government of Pondicherry for the year 1976-77.

PRESENTATION OF TWENTY-SECOND REPORT OF COM ITTEE ON SUBORDINATE LEGISLATION

SHRI B- N. BANERJEE (Nominated) Sir, I beg to present the Twenty-second Report of the Committee on Subordinate Legislation.

REPORTS OF COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDUED TRIBES

- SHRI V. C. KESVA RAO (Andhra Pradesh): Sir, I beg t? lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:
 - (ii) Fifty-seventh Report On the Ministry of Works and Housing-Housing facilities for Scheduled Castes and Scheduled Tribes provided by the Delhi Development